

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.145/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th July, 2017, 10.30 A.M

Name of the Company		Tirumala Infrabuild Pvt.Ltd. & Ors. -Versus- IDIO Construction & Industries Pvt.Ltd. & Ors.		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date
1.	MR. SURENDRA KUMAR (Adv.)	Petitioner		Re/ee
2.	MR. NILANJAN CHATTERJEE (Adv.)	Petitioner		12/07/17
1.	PATITA PARAN BISWAL, Adv.			
2.	KULDIP MALLIK, Adv.			
3.	URMILA CHAKRABORTY, Adv.			

{ 1,245 } *Adv 12/07/17*

ORDER

Ld. Counsels for the petitioners and the respondent nos. 1, 2 and 5 are present.

Both the parties have filed written submissions.

Reserved for order.

(Vijai Pratap Singh)
Member (J)